

**Explosions in Delhi**

1717. { Shri Rameshwar Tantia:  
Shri S. C. Samanta:  
Shri Subodh Hansda:

Will the Minister of Home Affairs be pleased to refer to the reply given to Unstarred Question No. 272 on the 24th February, 1965 and state:

(a) whether the proposal to organise and strengthen the special staff in the CID to prevent explosions in Delhi and to apprehend those responsible for them has been considered by Government; and

(b) if so, the broad details thereof?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) and (b). The proposal is still under consideration by the Delhi Administration.

**Administrative Reforms**

1718. { Shri Rameshwar Tantia:  
Shri S. C. Samanta:

Will the Minister of Home Affairs be pleased to refer to the reply given to Starred Question No. 377 on the 10th March, 1965 and state:

(a) whether the various proposals for reform of the Central Administrative Services have been considered by Government; and

(b) if so, the result thereof?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) and (b). Certain proposals for the revision of the Central Administrative Pool Scheme, to which presumably the Hon'ble member refers, have been circulated to the State Governments and their views are now under consideration.

**Director General, Tourism**

1719. { Shri S. C. Samanta:  
Shri Rameshwar Tantia:  
Dr. Sarojini Mahishi:

Will the Minister of Home Affairs be pleased to refer to the reply given

to Unstarred Question No. 528 on the 3rd March, 1965 and state:

(a) whether the enquiry into the allegation of corruption made against the incumbent of the post of Director General, Tourism, has since been completed;

(b) if so, the broad findings of the corruption charges enquired into; and

(c) the action Government propose to take in the matter?

The Minister of State in the Ministry of Home Affairs (Shri Hathi):

(a) to (c). The enquiry is at the final stage.

**Education of Girls and Women in Uttar Pradesh**

1720. Shri Vishwa Nath Pandey: Will the Minister of Education be pleased to state:

(a) the amount allotted to the Government of Uttar Pradesh for the education of girls and women during 1963-64 and 1964-65;

(b) the amount actually spent by the Uttar Pradesh Government during the above period; and

(c) the amount proposed to be allotted for the purpose during 1965-66?

The Deputy Minister in the Ministry of Education (Shrimati Soudaram Ramachandran): (a) The following amount was allotted to the Government of Uttar Pradesh for special programmes relating to the education of girls and women:—

Rs. in lakhs
1963-64—41.88
1964-65—78.48.

- (b) 1963-64—41.232  
1964-65—110.295

Over and above this, a certain portion of amount allotted for General Education has also been spent on the education of girls and women, but separate account of this is not available.